



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **18-11-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY HON'BLE MR. JUSTICE M. BHUYAN	ITEM NO(s) 2, 25, 26, 28 & 31
HON'BLE MR. JUSTICE SUMAN SHYAM	ITEM NO(s) 31
HON'BLE MR. JUSTICE K.R.SURANA	ITEM NO(s) 3, 13 (As last item subject to availability of time.)
HON'BLE MR. JUSTICE P.K.DEKA	ITEM NO(s) 1 (As last item subject to availability of time.)
HON'BLE MR. JUSTICE S.K.MEDHI	ITEM NO(s) 7
HON'BLE MR. JUSTICE S.K.MEDHI	ITEM NO(s) 25

BY ORDER

Dated Guwahati, the 17th November, 2020.



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The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 18.11.2020 (Wednesday):

1. The matters listed before the Single Bench of **Hon'ble Mr. Justice M.R. Pathak** in the daily and supplementary cause list will be taken up by the single bench of **Hon'ble Mr. Justice A.M.B. Barua** except Item Nos. **64 to 73 and 128**.
2. The matters listed before the **Division Bench** comprising of **Hon'ble Mr. Justice Manojit Bhuyan** and **Hon'ble Mr. Justice Soumitra Saikia** will be taken up by the Division Bench comprising of **Hon'ble Mr. Justice M.R. Pathak** and **Hon'ble Mr. Justice Soumitra Saikia**.
3. The matters listed before the Single Bench of **Hon'ble Mr. Justice A.M.B. Barua** will be taken up by the Single Bench of **Hon'ble Mr. Justice Manojit Bhuyan** except **item Nos. 4 to 6**.
4. The Matters listed before the Special Divison Bench will be taken up by **Hon'ble Mr. Justice M. Zothankhuma** and **Hon'ble Mr. Justice M.A. Ali** instead of **Hon'ble Mr. Justice K.R. Surana** and **Hon'ble Mr. Justice Ajit Borthakur** except **item Nos. 1 & 2**.
5. **Item No. 10** listed before the single bench of **Hon'ble Mr. Justice Ajit Borthakur** will be taken up by the single bench of **Hon'ble Mr. Justice H.K. Sarma**.
6. **Item Nos. 4 to 21** listed before the single bench of **Hon'ble Mr. Justice M. A. Ali** will be taken up by the single bench of **Hon'ble Mrs. Justice R.K. Phukan**.
7. **Item Nos. 22 to 50** listed before the single bench of **Hon'ble Mr. Justice M. A. Ali** will be taken up by the single bench of **Hon'ble Mr. Justice Ajit Borthakur**.
8. The Single Benches of **Hon'ble Mr. Justice K.R. Surana** and **Hon'ble Mr. Justice Ajit Borthakur** will sit at 10:30 A.M.

BY ORDER

Dated Guwahati, the 17th November, 2020.